

National Company Law Tribunal

Allahabad Bench

CP NO. 31/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Rajesh kumar & ors vs LSV Polyinfra Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	BHAWNA SRIVASTAVA	CS	Petitioner	Bhawna Srivastava
<u>2.</u>	ABHISHEK MISHRA	CS	Resp.	Abhishek

C.P. No. 31/ALD/2017

Miss Bhawna Srivastava, proxy for the petitioner counsel. Shri Abhishek Mishra, PCS for the respondent. A reply to the main company petition is reported to be filed and pleadings in this respect appears to be completed. Hence, the case is fixed for pre hearing conference on 5th December, 2017.

The matter be listed on 5th December, 2017.

— Sd —
H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti

Final